

**SCHEDULE II
FORM C**

SUBMISSION OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES
(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date: 06.10.2020

To

The Liquidator,
Mr. Mahesh Sureka,
Address: 173, Udyog Bhavan, Sonawala Road,
Goregaon East, Mumbai – 400063.

From

**The Deputy Commissioner of Customs,
EPCG Monitoring Cell,
JNCH, Nhava Sheva**

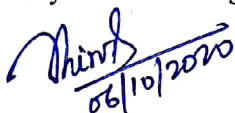
Sir,

Subject: Submission of proof of claim in respect of the liquidation of **M/s Tasgaonkar Blossom Private Limited** under the Insolvency and Bankruptcy Code, 2016.

I, **Dhirendra Kumar**, Deputy Commissioner of Customs, EPCG Monitoring Cell, JNCH, Nhava Sheva, hereby submits the proof of claim in respect of the liquidation of **M/s Tasgaonkar Blossom Private Limited**. The details for the same are set out below:

PARTICULARS		
1.	NAME OF THE OPERATIONAL CREDITOR (IF AN INCORPORATED BODY, PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Shri Dhirendra Kumar, Deputy Commissioner of Customs, EPCG Monitoring Cell, JNCH, Nhava Sheva
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	3 RD FLOOR, JAWAHARLAL NEHRU CUSTOMS HOUSE, NHAVA SHEVA, TAL-URAN DIST: RAIGARH 400707 EMAIL - JNCH-EPCG@GOV.IN
	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM)	PRINCIPAL – RS. 73,21,806.34/- INTEREST – RS. 92,49,547.68/- TOTAL CLAIM – RS. 1,65,71,354.02/- (RUPEES ONE CRORE SIXTY FIVE LAKH SEVENTY ONE THOUSAND THREE HUNDRED FIFTY FOUR AND TWO ONLY)
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	DUTY DEMAND DUE TO DEFAULT IN FULFILMENT OF EXPORT OBLIGATIONS (EXHIBIT-A)
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	NA



PARTICULARS		
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	DUTY DEMAND DUE TO DEFAULT IN FULFILMENT OF EXPORT OBLIGATIONS
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NA
8.	DETAILS OF ANY RETENTION OF IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBIT REFERS OR ANY OTHER SECURITY.	NA
8A.	WHETHER SECURITY INTEREST RELINQUISHED	YES/NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NA
9.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	RBI A/C COMMISSIONER OF CUSTOMS, JNCH, NHAVA SHEVA
10.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM	EXHIBIT-A (ICES LEDGER PRINT, DUTY CALCULATION SHEET)
Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)		
 06/10/2020		
Name in BLOCK LETTERS		DHIRENDRA KUMAR
Position with or in relation to creditor		DEPUTY COMMISSIONER OF CUSTOMS, EPCG MONITORING CELL, JNCH, NHAVA SHEVA.
Address of person signing		3RD Floor, A-Wing, JNCH, Nhava Sheva

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

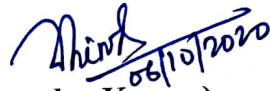
AFFIDAVIT

I, **Dhirendra Kumar**, Deputy Commissioner of Customs, currently working at EPCG Monitoring Cell, JNCH, Nhava Sheva, do solemnly affirm and state as follows: -

The above named corporate debtor was, at the Liquidation commencement date, that is, 12th March, 2020 and still is, justly and truly indebted to me in the sum of **RS. 1,65,71,354.02/- (RUPEES ONE CRORE SIXTY FIVE LAKH SEVENTY ONE THOUSAND THREE HUNDRED FIFTY FOUR AND TWO ONLY)** In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: Exhibit-A

1. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
2. In respect of the said sum or any part thereof, I have not nor have any partners or any of them, nor has any person, by me/our order, to my/our knowledge or belief, for my/our use, had or received any manner of satisfaction or security whatsoever.


Solemnly affirms at JNCH, Nhava Sheva on day of October, 2020


(Dhirendra Kumar)
Deputy Commissioner of Customs,
EPCG Monitoring Cell,
JNCH, Nhava Sheva
(Deponent's Signature)

VERIFICATION

I, **Dhirendra Kumar**, the Deponent, hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and no material has been concealed therefrom.

Verified at JNCH, Nhava Sheva on day of October, 2020


(Dhirendra Kumar),
Deputy Commissioner of Customs,
EPCG Monitoring Cell,
JNCH, Nhava Sheva
(Deponent's Signature)

धारेन्द्र कुमार
DHIRENDRA KUMAR
Deputy Commissioner of Customs
उप आयुक्त सीमाशुल्क
जे.एन.सी.एच. / JNCH



M/S TASGAONKAR BLOSSOM P LTD

SR NO.	LIC	AMOUNT	DATE	DATE	DATE	DAYS UPTO 31.03.16	DAYS FROM 01.04.16	Total days	INTEREST 18% upto 31/03/16 Rs.	INTEREST 15% (FROM 1-04-16) in Rs.	TOTAL: upto 31.03.16 INT + from 01.04.16 INT	TOTAL (Duty+ Interest)
1	313000673Z	7321806.34	11-Jul-12	31-Mar-16	12-Mar-20	1360	1442	2803	4910625.18	4338922.50	9249547.68	16571354.02

Handwritten signature
06/10/2020

Handwritten signature
25/09/2020
Ajay Vastan
Tax Assistant
Mumbai Customs



Licence Registration Form

10030949

Indian Customs EDI System - Importe V1.5

24/09/2019

APR

INCH, NHAVA SHEVA, TAL. URAN, DIST. RAIGAD-400707

INNSA1

Regn No/Dt: 3130006732 / 11/07/2012	Lic.No./Dt: 3130006732 / 11/07/2012	Item Wise Ledger	Cus Site: INNSA1
RA No/Dt:	Iss.CH: INNSA1	IEC: 0310083729	Recv.CH:
Notifcn: 103/2009	Schm.Code: 11	Status: Normal	Foreign Curr:
ToLDuty: 7321806.34	Cr.Amt-INR: 0	Qty: 482906.91	Cr-FC: 0
Bal.Duty: 772347.34	Bal.Amt: 0	Bal qty: 0.09	Bal FC: 0

r.No	CIF-INR)	Credit Details			Debit Details			Quantity	BE/RA	
		CIF-FC)	Quantity	Typ	Site ID	CIF-INR)	CIF-FC)			Duty
			198000	D						
				E	INNSA1	6094440	0	1505740.25	198000	7553431
			163350	D						
				E	INNSA1	5027913	0	1308235.72	163350	7553431
			66825	D						
				E	INNSA1	2056873.5	0	535187.3	66825	7553431
			54450	D						
				E	INNSA1	1675271	0	436078.64	54450	7553431
			281.91	D						
				E	INNSA1	3094855.15	0	805264.57	70.6	7649473
				E	INNSA1	3100396.52	0	806706.34	70.6	7771166

Clear Exit/F3 Item Dtls Up Down print <E>-EDI DE <M>-Manual BE <D>-Fresh Licence/Incoming RA <C>-ASK
 <R>-OutGoing RA <S>-Spares <P>-EP'CG Debit <U>-Unutilized RA

Handwritten signature and date: 08/10/2019

